

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S UNJ IMPORT PRIVATE LIMITED

1	Name of corporate debtor	M/s UNJ IMPORT PRIVATE LIMITED
2	Date of incorporation of corporate debtor	06.12.2010
3	Authority under which the corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA
4	Corporate Identity No/Limited Liability Identification No. of corporate debtor	U74900DL2010PTC211094
5	Address of the registered office and principal office (if any) of the corporate debtor	A-15 SOUTH EXTENSION PART-II NEW DELHI-110049
6	Date of closure of insolvency resolution process	13.04.2021
7	Liquidation commencement date of corporate debtor	13.04.2021 (Date of receipt of Certified copy of Liquidation Order is 15.04.2021)
8	Name, Address, e-mail address, telephone number and the registration number of the Liquidator.	KAMAL AGARWAL 487/27 SCHOOL ROAD, NEAR PEERAGARHI METRO STATION, NEW DELHI- 110087 e-mail:- advocate.kamal.aggl@gmail.com Mob:- 9811138823 IBBI/IPA-001/IP-P00868/2017-18/11466
9	Last date for submission of claims	13.05.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (NEW DELHI BENCH VI) has ordered the commencement of liquidation of M/s **UNJ IMPORT PRIVATE LIMITED** on **13.04.2021**, Certified copy of which is received on 15.04.2021.

The Stakeholders of **M/s UNJ IMPORT PRIVATE LIMITED**, are hereby called upon to submit a proof of their claims, on or before **13.05.2021**, to the liquidator at the address mentioned against item 8.

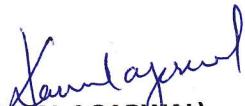
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:- 16/04/2021

Place:- New Delhi




(KAMAL AGARWAL)
LIQUIDATOR

IBBI/IPA-001/IP-P00868/2017-18/11466

Relevant forms for submission of claims may be downloaded from

<https://ibbi.gov.in/home/downloads>

Form C-Operational Creditors, Form D- Financial Creditors, Form E-Workman/ Employee, Form F- authorized representative of Workman/ Employee, Form G- other stakeholders.



CHANGE OF NAME

I, Rahul Kumar s/o Jai Prakash r/o F-13-A, Sudershan Park, New Delhi-110015, have changed my name to Rahul, permanently.

0040569833-8

I, Jai Prakash Kumar s/o Mahadev Prashad r/o F-13-A, Sudershan Park, New Delhi-110015, have changed my name to Jai Prakash, permanently.

0040569833-9

I, Seema Rani Kumar w/o Jai Prakash r/o F-13-A, Sudershan Park, New Delhi-110015, have changed my name to Seema permanently.

0040569833-10

PUBLIC NOTICE

I, SUKHWINDER SINGH s/o AVTAR SINGH r/o 13531, Street no. 15, Vishkarma Colony, Ludhiana, Punjab 141003 declare that name of my mother has been wrongly written as TARINDER KAUR in my previous passport no. A7414154 and in ration card no. 520435. The actual name of my mother is AVTAR KAUR

PUBLIC NOTICE

This is to notify to the general public that my client Mr. Toshit Dhawan S/o Late Sh. S.C. Dhawan, R/o C-102, Double Storey Ramesh Nagar, has lost/misplaced Original Copy of Demand Letter, Possession Letter, NDC (Water & Electricity) of his MIG Flat No. 74, Ground Floor, GR 1, Pocket 4, Sec-9, Narela, New Delhi. FIR has been lodged in Crime Branch Delhi, vide LR No. 244176/2021 dated 18/03/2021. In

All Advertisement Booking Call : 0120-6651214

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S UNJ IMPORT PRIVATE LIMITED**

1. Name of corporate debtor	M/s UNJ IMPORT PRIVATE LIMITED
2. Date of incorporation of corporate debtor	06.12.2010
3. Authority under which corporate debtor is incorporated/registered	REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA
4. Corporate identity number / limited liability identity number of corporate debtor	U74900DL2010PTC211094
5. Address of the registered office and principal office (if any) of corporate debtor	A-15 SOUTH EXTENSION PART-II NEW DELHI-110049
6. Date of closure of insolvency resolution process	13.04.2021
7. Liquidation commencement date of corporate debtor	13.04.2021 (Date of receipt of Certified copy of Liquidation Order is 15.04.2021)
8. Name, Address, e-mail address, telephone number and the registration number of the Liquidator.	KAMAL AGARWAL 487/27 School Road, Near Peeragarhi Metro Station, New Delhi- 110087 e-mail: advocate.kamal.aggl@gmail.com Mob:- 9811138823 IBBI/IPA-001/IP-P00868/2017-18/11466
9. Last date for submission of claims	13.05.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal (NEW DELHI BENCH VI) has ordered the commencement of liquidation of **M/s UNJ IMPORT PRIVATE LIMITED** on 13.04.2021, Certified copy of which is received on 15.04.2021.

The Stakeholders of **M/s UNJ IMPORT PRIVATE LIMITED**, are hereby called upon to submit a proof of their claims, on or before 13.05.2021, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:- 16/04/2021

Place:- New Delhi

(KAMAL AGARWAL)

LIQUIDATOR

IBBI/IPA-001/IP-P00868/2017-18/11466

Relevant forms for submission of claims may be downloaded from

<https://ibbi.gov.in/home/downloads>

Form C-Operational Creditors, Form D- Financial Creditors, Form E-Workman/ Employee, Form F- authorized representative of Workman/ Employee, Form G- other stakeholders.



के पास है।

कावक्सान का विकास हराबाद का वताय सहायता उपलब्ध कराएगा।

ता का मामला

सरकार

बि

के बजाए इस कानून से रतियों के जीवन और संबंधी अधिकारों में और है।

में पांच बिंदुओं पर स्थिति का अनुरोध किया गया है। वासी भारतीय जो बाकी। सही पर लंबी अवधि के रहना चाहते हैं।

प्रवासी भारतीय जो जिस से रिहायश की अवधि तय ह रहे हैं, वहां के नागरिक हैं क्योंकि वे विदेश में वहां कानूनों के हिसाब से गतिविधियों में भाग लेना

वा निवासी वे नागरिक जो नूनों के तहत यूरोपीय हिसाब से नागरिकता का चाहते हैं। चार-उच्च शिक्षित नेशनल जो वैश्विक अवसरों से स्पर्धी बनना चाहते हैं। सभी चारों श्रेणियों के भभावक और संबंधी।

में प्रवासी भारतीयों ने पाओं का विस्तार से जिक्र चिकाकर्ताओं की तरफ से कई वरिष्ठ वकीलों ने पैरवी

अनुसूची II

प्रपत्र बी

सार्वजनिक उद्घोषणा

[दिवाला तथा दिवालिया (परिसमापन प्रक्रिया)

विनियमन, 2016 के विनियमन 12 के अंतर्गत]

मै. यूएनजे इम्पोर्ट प्राइवेट लिमिटेड के स्ट्रेकधारकों के ध्यानार्थ

1. कॉर्पोरेट ऋणधारक का नाम	मै. यूएनजे इम्पोर्ट प्राइवेट लिमिटेड
2. कॉर्पोरेट ऋणधारक के निगमन की तिथि	06.12.2010
3. वह प्राधिकरण जिसके अंतर्गत कॉर्पोरेट ऋणधारक निगमित/पंजीकृत है	कम्पनी रजिस्ट्रार, रा.रा. क्षेत्र दिल्ली एवं हरियाणा
4. कॉर्पोरेट पहचान संख्या/ कॉर्पोरेट ऋणधारक का लिमिटेड लाएबिलिटी पहचान संख्या	U74900DL2010PTC211094
5. कॉर्पोरेट ऋणधारक के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई हो) का पता	ए-15, साउथ एक्सटेंशन पार्ट-II, नई दिल्ली-110049
6. इन्सोल्वेंसी प्रस्ताव प्रक्रिया समापन की तिथि	13.04.2021
7. कॉर्पोरेट ऋणधारक का परिसमापन शुरू होने की तिथि	13.04.2021 (परिसमापक के आदेश की प्रमाणित प्रति प्राप्ति की तिथि 15.04.2021 है)
8. परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर तथा पंजीकरण संख्या	कमल अगरवाल 487/27, स्कूल रोड, पीरागढ़ी मेट्रो स्टेशन के निकट, नई दिल्ली-110027 ई-मेल: advocate.kamal.aggl@gmail.com मोबा: 9811138823 IBBI/PA-001/IP-P00868/2017-18/11466
9. दावे जमा करने की अंतिम तिथि	13.05.2021

एतद्वारा सूचित किया जाता है कि माननीय राष्ट्रीय कम्पनी विधि अधिकरण (नई दिल्ली पीठ VI) ने 13.4.2021 को मै. यूएनजे इम्पोर्ट प्राइवेट लिमिटेड का परिसमापन शुरू करने का आदेश दिया है जिसकी प्रमाणित प्रति 15.4.2021 को प्राप्त हुई।

एतद्वारा मै. यूएनजे इम्पोर्ट प्राइवेट लिमिटेड के क्रेडिटर्स को निर्देश दिया जाता है कि आईएम नं. 8 में वर्णित पते पर परिसमापक के पास 13.5.2021 को या उससे पूर्व प्रमाण के साथ अपने दावे जमा करें।

फाइनांसियल क्रेडिटर्स केवल इलेक्ट्रॉनिक पद्धति से ही प्रमाण के साथ अपने दावे जमा कर सकते हैं। अन्य सभी क्रेडिटर्स प्रमाण के साथ व्यक्तिगत या डाक द्वारा या इलेक्ट्रॉनिक माध्यमों से प्रमाण के साथ अपने दावे जमा कर सकते हैं।

दावे जमा करने के लिये संबंधित प्रपत्र <https://ibbi.gov.in/home/downloads> से डाउनलोड की जा सकती है।

प्रपत्र सी- ऑपरेशनल क्रेडिटर्स, प्रपत्र डी- वित्तीय क्रेडिटर्स, प्रपत्र ई- कर्मी/ कर्मचारी, प्रपत्र एफ- कर्मी/ कर्मचारी के प्राधिकृत प्रतिनिधि, प्रपत्र जी-अन्य स्ट्रेकधारकों

दावे का गलत अथवा भ्रामक प्रमाण जमा करने पर दंडित किया जा सकता है।

तिथि: 16.4.2021

स्थान: नई दिल्ली

(कमल अगरवाल)

परिसमापक

IBBI/PA-001/IP-P00868/2017-18/11466

एयू स्मॉल फाईनेन्स बैंक लिमिटेड (ए शेड्यूल्ड कमर्शियल बैंक)

रजिस्टर्ड ऑफिस: 19-A, धुलेश्वर गार्डन, अजमेर रोड, जयपुर-302001 (CIN:L36911RJ1996PLC011381)

परिशिष्ट IV (देखें नियम 8 (1) कक्षा सूचना)

एयू स्मॉल फाईनेन्स बैंक लिमिटेड (ए शेड्यूल्ड कमर्शियल बैंक) का प्राधिकृत अधिकारी होते हुए "वित्तीय आस्तियों का प्रतिभूतिकरण एवं पुनर्गठन और प्रतिभूति हित प्रवर्तन अधिनियम

Sat, 17 April 2021

<https://epaper.jansatta.com/c/59846097>

Recommen
in relation
(Acquirer 1
Regulations
2011, as am

1. Date
2. Name
3. Details

4. Name
the Ac
5. Name

6. Memb
Indepe

7. IDC M
the TC
owned
relation

8. Tradin
securit

9. IDC M
acquir
Share:
relation

10. Tradin
securit
Memb

11. Recon
as to w
Reasc

